

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH
NEW DELHI.

O.A. No. 1422 of 1989

New Delhi this 13th April, 1994.

Suraj Prakash
s/o Shri Jiwan Das,
r/o 5/31, WEA, Karol Bagh,
New Delhi-110005....Applicant.

Versus

Union of India
through
The Secretary,
Ministry of Defence,
South Block, New Delhi-110011.

2. Estate Officer,
Station Headquarters,
Delhi Cantt., Delhi-110010.

3. Chief Engineer,
Delhi Zone, Delhi Cantt.,
Delhi-110010Respondents.

ORDER (ORAL)

None for the applicant.

None for the respondents.

It is noted that the applicant was absent
^{p/sr} on 8.4.84. This case has been on board since 08.4.94
on which date the case came up for hearing.

2. Under the circumstances, this application
is dismissed in default.

My sig-
(S.R. ADIGE)
MEMBER (A)